

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/250/2021

This the 19th day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Mohammad Asyiq Khan, age 40 years,
S/o Fazil-ul-Rahman Khan,
R/o Dedikote, Kupwara.
2. Aijaz-ul-Khalil Lone, age 31 years,
S/o Mohammad Khalil Lone,
R/o Khandyal Gurez,
District Baramulla.

.....Applicant.

(Advocate: Mr.M.A. Qauoom).

Versus.

1. J&K Public Service Commission through
Chairman, J&K Public Service Commission, Srinagar/Jammu.
2. Secretary,
J&K Public Service Commission,
Srinagar/Jammu.





3. Controller of Examinations,
J&K Public Service Commission,
Srinagar/Jammu.
4. State of J&K through
Commissioner/Secretary to Government,
General Administration Department,
Civil Secretariat,
Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member (A))

Mr. M.A. Qayoom, learned counsel for the applicant submits that the TA/62/250/2021 (SWP No.1442/2009) may be dismissed as not pressed.

2. In view of the submissions of the learned counsel for the applicant, the TA is dismissed as not pressed. No costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-